

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.02.2024

Appeal No. 235 of 2022

Gaekwad Plantations Ltd.

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Mr. Nitin Parikh, CS for the Appellant.

Ms. Shefali Shankar, Advocate with Ms. Rasika Ghate, Mr. Dhruv Kapadia, Mr. Nishit Dhruva, Advocates i/b. MDP & Partners for the Respondent.

With

Appeal No. 498 of 2023

Gaekwad Plantations Ltd. & Ors.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

Mr. Priyanka Pandey, Advocates i/b Profess Law Associates for the Appellants.

Ms. Shefali Shankar, Advocate with Ms. Rasika Ghate, Mr. Dhruv Kapadia, Mr. Nishit Dhruva, Advocates i/b. MDP & Partners for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on April 19, 2024.

Ms. Meera Swarup
Technical Member

15.02.2024
PTM